

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4550
ANSWERED ON:21.04.2015
SHORTAGE OF IPS OFFICERS
Karandlaje Km. Shobha;Simha Shri Prathap

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the existing strength and the requirement of Indian Police Service (IPS) officers separately, State-wise;
- (b) the total number of IPS officers sanctioned and deployed in various States, State-wise;
- (c) whether there is shortage of IPS officers in the States and if so, the details thereof along with the action taken in this regard;
- (d) whether this shortage is affecting the functional efficiency of the police forces in the States especially where insurgency, terrorism and naxalism are on the increase;
- (e) if so, whether some State Governments/Union Territories have requested the Union Government to take measures to mitigate the shortage of IPS officers;
- (f) if so, the details thereof and the action taken by the Govern- ment in this regard; and
- (g) whether the Government has any proposal to introduce new mode of recruitment to fill up the gap whereby State civil service and State police service officers are appointed to clear the backlog and if so, the details thereof along with the other measures taken by the Government to fill all the vacant posts of IPS officers?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a)& (b) A Statement indicating the state-wise sanctioned strength, officers in position and vacancy position of IPS officers in Indian Police Service as on 01.01.2015 is annexed as Annexure "A".

(c), (d),(e) & (f) Yes Madam, there is shortage of IPS officers in the States. The details in this regard are given in Annexure-"A".

In order to fill up the vacancies of IPS officers, the batch-size of IPS (direct recruit) has been increased from 88 to 103 from CSE, 2005, to 130 from CSE, 2008 and to 150 from CSE, 2009. The Government has also introduced a third mode of recruitment to IPS i.e. "Limited Competitive Examination" to recruit 80 candidates annually. Besides the above, the process of appointments to the Indian Police Service by promotion from State Police Service has been accelerated.

The shortage of IPS officers is spread across the Country and the states/UTs have been asking for more IPS officers due to various policing aspects.

(g) In order to mitigate the shortage of IPS officers, the Government has introduced "Limited Competitive Examination" as the third mode of recruitment of IPS officers. Officers of the rank of Dy. SPs of State Police Services, Assistant Commandants of Central Paramilitary Forces and Captains and Majors of Defence Forces fulfilling certain eligibility criteria are eligible for appearing in the aforesaid examination. However, a large number of Court Cases have been received in this Ministry, UPSC, DoP&T and MoD challenging various aspects of the scheme of this mode of recruitment. At present, the matter is sub-judice.